

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.950
TO BE ANSWERED ON 08.02.2017**

FREIGHT CLASSIFICATION

†950. SHRI JUGAL KISHORE:

Will the Minister of RAILWAYS be pleased to state:

- (a) the norms laid down for freight classification under the goods transport system;**
- (b) whether the Railways have further changed the classification of various goods recently for determining the prevailing rates;**
- (c) if so, the details in this regard; and**
- (d) the manner in which transparency is ensured by the Railways in the decision making process in this regard?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

- (a) The norms laid down for fixing tariff for transportation of goods by Rail includes cost of the service, value of the service, what the traffic can bear, competition from other modes of transportation, elasticity of demand, socio-economic conditions of the country etc.**
- (b) & (c) Recently, classification of Coal & Coke has been rationalized from Class-145 to Class-145A along with rationalisation of distance slabs from 24.08.2016. The classification of Red Mud and Ochre also been revised from Class-150 to Class-120. Oliflux and Monazite have been included in the classification of Goods under the main commodity head- Minerals and Ores other than Iron Ore.**
- (d) All policy instructions are uploaded on the website of Indian Railways on real time basis.**
